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Central Administrative Tribunal  
Principal Bench, N. Delhi

O. A. No. 1782/02

M. A. No. 1429/02

Thursday, this the 11th day of July, 2002

Hon'ble Shri Justice Ashok Agarwal, Chairman  
Hon'ble Shri S.A.T. Rizvi, Member (A)

1. SH.SURYA KANT SHARMA, SENIOR AUDITOR, 8312806  
JCDA[FUNDS] MEERUT CANTT
2. MS.SUDESH TEOTIA SENIOR AUDITOR, 8307495  
JCDA[FUNDS] MEERUT CANTT
3. SH. VIPIN SHARMA, SENIOR AUDITOR, 8322887  
JCDA[FUNDS] MEERUT CANTT
4. SH. O.D.SHARMA SENIOR AUDITOR, 8304354  
JCDA[FUNDS] MEERUT CANTT
5. SH.SOMNIDHI SHARMA, SENIOR AUDITOR, 8288203  
JCDA[FUNDS] MEERUT CANTT
6. MS.DARSHAN KAUR SENIOR AUDITOR, 8312974  
JCDA[FUNDS] MEERUT CANTT
7. SH. NAVNEET CHOPRA, SENIOR AUDITOR, 8306636  
JCDA[FUNDS] MEERUT CANTT
8. SH. PREM CHAND SENIOR AUDITOR, 8300447  
JCDA[FUNDS] MEERUT CANTT
9. SH.S.K.MITTAL, SENIOR AUDITOR, 8303578  
JCDA[FUNDS] MEERUT CANTT
10. SH.N.K.SAXENA SENIOR AUDITOR, 8300164  
JCDA[FUNDS] MEERUT CANTT
11. SH. ANILKUMAR, SENIOR AUDITOR, 8304009  
JCDA[FUNDS] MEERUT CANTT
12. SH. SURENDER KUMAR SENIOR AUDITOR, 8293711  
JCDA[FUNDS] MEERUT CANTT
13. SH.B.R.BHATIA, SENIOR AUDITOR, 8297933  
JCDA[FUNDS] MEERUT CANTT
14. SH.HARI OM SHARMA, SENIOR AUDITOR, 8300159  
JCDA[FUNDS] MEERUT CANTT
15. SH. NARENDRA KUMAR, SENIOR AUDITOR, 8301340  
JCDA[FUNDS] MEERUT CANTT
16. SH. MOHD.SAYEED, SENIOR AUDITOR, 8311190  
JCDA[FUNDS] MEERUT CANTT
17. SH.J.L. MEHRA, SENIOR AUDITOR, 8312990  
JCDA[FUNDS] MEERUT CANTT
18. SH. B.P.SHARMA, SENIOR AUDITOR, 8297671  
JCDA[FUNDS] MEERUT CANTT
19. SH. H.C.TIWARI, SENIOR AUDITOR, 8312230  
JCDA[FUNDS] MEERUT CANTT
20. SH. V.P.S. RAWAT SENIOR AUDITOR, 8297767  
JCDA[FUNDS] MEERUT CANTT
21. SH. JEET SINGH SENIOR AUDITOR, 8312726  
JCDA[FUNDS] MEERUT CANTT
22. SH.SUDHA RANI GUPTA, SENIOR AUDITOR, 8297980  
JCDA[FUNDS] MEERUT CANTT
23. MS. UMA GUPTA, SENIOR AUDITOR, 8323324  
JCDA[FUNDS] MEERUT CANTT
24. 24. SH. NARENDRA KUMAR ARORA SENIOR AUDITOR, 8323324  
JCDA[FUNDS] MEERUT CANTT

(By Shri E. J. Verghese, Adv.)

Applicants.

Versus

1. The Union of India  
Through the Secretary,  
Ministry of Personnel, Public Grievances  
and Pension (Department of Personnel &  
Training)  
North Block, New Delhi - 110 011
  2. The Union of India  
Through the Secretary,  
Ministry of Finance,  
Department of Expenditure  
North Block, New Delhi-110011.
  3. The Union of India,  
Through  
The Secretary, Ministry of Defence,  
South Block, New Delhi - 110011
  4. The Controller General of Defence  
Accounts,  
West Block-V, R.K. Puram,  
New Delhi-110066
  5. The Joint Controller of Defence  
Accounts (Funds), Meerut-250001.
- ... Respondents

O R D E R (ORAL)Shri Justice Ashok Agarwal:

M.A.No.1429/2002 in OA No.1782/2002 for joining together, is allowed.

2. The applicants in the present OA who are Senior Auditors in the Defence Accounts Department and working in the Offices of Joint Controller of Defence Accounts (Funds) Meerut, seek parity in pay scale with the Assistants of the Central Secretariat Service. When a similar matter came up before us in OA No.1664/2001 in Shri R.C.P.Singh & Ors. Vs. Union of India & Ors., we had, by placing reliance on the decisions taken by the Madras and the Guwahati Benches of the Tribunal in similar cases, issued a direction on 11.4.2002 to the respondents to implement the decision rendered by the Guwahati Bench in OA No.85/2000 in favour of the applicants in that OA.




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(3)

3. As the facts and circumstances in the present OA are identical to the facts and circumstances of OA No.85/2000, we see no harm in proceeding similarly in the present OA and accordingly we find it in order even at this stage to direct the respondents to consider the claims of the applicants in the present OA in terms of the decision rendered by us in the aforesaid OA as expeditiously as possible and take a decision thereon within a maximum period of three months from the date of receipt of a copy of this order. We direct accordingly. We further find it in order to direct the respondents to grant the benefit of the judgement rendered by us to all others who might be similarly placed in their organisation. The OA is disposed of in the aforestated terms.



( S.A.T. Rizvi )  
Member(A)



( Ashok Agarwal )  
Chairman

/Sunil/